

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:08.03.2011
FUNDS UNDER JNNURM
Dubey Shri Nishikant

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to sanction and release funds under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the Development and maintenance of heritage areas of the country; and

(b) if so, the details thereof and the funds sanctioned/released and utilised for the purpose during each of the last three years, State-wise including Jharkhand?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Development of heritage areas is one of the admissible components for funding under Urban Infrastructure & Governance of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Details of Projects approved and Additional Central Assistance (ACA) committed and released for utilisation for the projects approved so far, State-wise under UIG of JNNURM is at annexeure-I.

In addition to above, 11 projects on urban renewal having some components of heritage have also been approved under UIG of JNNURM as per details at annexure-II.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), Preservation of Water Bodies and Urban Renewal are the two admissible components in which preservation, restoration and development in and around natural or man-made water bodies having heritage value and the improvement and provision of facilities and infrastructure in and around places of worship or other structures having heritage value can be taken up for funding. Details of Projects approved so far for Urban Renewal and Preservation of Water Bodies and Additional Central Assistance (ACA) committed and released for utilisation, State-wise is at annexure-III.

No Project for development of heritage areas has been received / approved under UIG and UIDSSMT for the State of Jharkhand.